लेकिन यहां तो जो एक काम हो रहा था जिस से लोगों को रोजगार मिलने वाला था उस को बन्द करना चाहते है। इस योजना के लिए योजना आयोग ने साढे तीन करोड़ रुपये की स्वीकृति प्रदान की थी। अब उत्तर प्रदेश शासन ने वित्तीय सहायता की मांग की है। आप के माध्यम से सरकार और प्रधान मंत्री जी शायद यहां नहीं है, उन से निवेदन करना चाहता हूं कि जो वित्तीय सहायता पहले मंजूर की गई थी वह उत्तर प्रदेश सरकार को दे दी जाये कि जिस से वह ट्रैक्टर का कारखाना वहां खोला जा सके। उस कारखाने को वहां से दूसरी जगह हटाएंगे या बन्द करेंगे तो उस से वहां बड़ा असंतोष होगा। अभी वहां इसी बात को लेकर प्रतापगढ़ बन्द का आवाहन किया गया था और अब सत्याग्रह आन्दोलन की भी धमकी दी जा रही है। इसलिए इस कारखाने को वहां से हटाने का निर्णय लेंगे तो उससे भारी असंतोष फैलगा। पन्द्रह बीस जिले जो पूर्वी उत्तर प्रदेश के हैं वे इस कारखाने से लाभान्वित होंगे। किसानों की समस्या इस से हल होगी क्यों कि यह छोटे छोटे, पन्द्रह बीस हार्स पावर के ट्रैक्टर बनाने का कारखाना होगा जिस के लिए कि किसनों की बड़ी मांग है। इसलिए मैं निवेदन करूगा कि इस कारखाने को ड्राप न किया जाय और न इसे प्रतापगढ़ से हटा कर कहीं और ले जाया जाय। बल्कि तत्काल तीन महीने के अन्दर इस के कार्य को पूरा करने का आदेश दिया जाये।

(iv) REPORTED SHIFTING OF HEAD OFFICE OF HINDUSTAN FERTILISER CORPORATION FROM CALCUTTA

SHRI DINEN BHATTACHARYA (Serampore): Under Rule 377 of the Rules of Procedure and Conduct of Business, Lok Sabha, I want to raise the following urgent public issue and request the Minister concerned to make a statement on that.

As per recommendation of the Working Group set up by the Government of India, the Fertilizer Corporation of India is being divided into five separate companies. One such company is meant for the Eastern Region. This is named as Hindustan Fertilizer Corporation Limited. Its Head Office was to be located in Calcutta. As per the newspaper reports, under political pressure this office is being shifted outside Calcutta. This Company consists of Namruk, Barauni, Durgapore and Haldia fertilizer plants. This shifting will create marketing, administartive and other communication problems. So, through you, I appeal to the Government of India to reconsider their decision and to see that the headquarters of this company remains in Calcutta and not outside Calcutta.

(v) PROPOSED STRIKE BY LIC DEVELOPMENT OFFICERS

SHRI SAUGATA ROY (Barrairkpore): Sir, under Rule 377 of the Rules of Procedure I raise a matter on the strike by the Development Officers of the Life Insurance Corporation since yesterday.

14 hrs.

Sir, since yestreday, 7,656 officers of the LIC of India led by the National Federation of Indian Insurance field workers have gone on a month's strike and they have also started squatting outside the houses of the Finance Minister, Industries Minister, Commerce Minister, Foreign Minister and the President of the Janata Party. This strike is a very serious matter because it will cost the LIC in terms of revenue an amount of Rs. 20 crores and in the nature of business, a total of Rs. 300 crores. It is a sad commentary. Since February, the insurance field workers had been writing to the Ministry so that some of their grievances are redressed, But, none of their grievances is redressed till to-day. Their protest is mainly against the scrapping of all bilateral agreements wth the National Federation of Field Workers